## National Company Law Tribunal

## Allahabad Bench

CPNO. 146/AL012017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Vald Fab Tex PV+ L+d VS. Roc

SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the Companies Act of 2013

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	is Anist Cupto	A Pes	Leouperry	Carl July
<u>2.</u>	Monica Nanda	les	Petitioner P	
3. Km	show Der Uy	20 Adv	Roc	Jarry
CA NO.146/ALD/2017				019

Sh. Amit Gupta, PCS alongwith Ms. Monica Nanda, PCS for the petitioner company. Sh. Krishna Dev Vyas, CGSC for ROC.

Argument in respect of the present petition are heard. The order is reserved.

Meanwhile, the parties are at liberty to file written submission in their support, if any, within a week and to exchange with each other.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)